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The High Court of Kerala

Kochi- 682 031
Dated- 01.06.2019

Proceedings

High Court establishment- filling up the vacancies in the categories of Private Secretary to Judge and Personal Assistant (Selection Grade) to Judge, High Court- orders issued.

- Read :
1. Interim Order dated 11.7.2017 of Honourable High Court in W.P.(C) No.22823/2017
 2. Article 72 of the Kerala Financial Code Vol- I.
 3. Rule 21 of the Kerala High Court Service Rules, 2007.
 4. High Court Proceedings No.A5-7584/2019 dated 30.05.2019.
 5. Government Circular No.43/2019/Fin dated 07.05.2019.

Order No. A9-13504/2019

In the light of interim order of the Honourable Court read (1) above, the Honourable then Chief Justice has inter alia ordered that filling up of further vacancies that are likely to arise in the category of Private Secretary (H.G.) to Judge be deferred for the time being.

In the circumstance, the following orders are issued:

(1) Smt. Ampily N. (PEN 373632), Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs.39500-83000 with compensatory allowance of Rs.700/- per month is promoted as Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 with compensatory allowance at the same rate on temporary basis under the rule read (3) above against the vacancy left unfilled in the category of Private Secretary(H.G.) to Judge, invoking Article 72 of Kerala Financial Code Vol.I. vice Smt.K.Sobhanakumari, Private Secretary (H.G.) to Judge retired from service on superannuation as per High Court proceedings read (4) above. Smt. Ampily N. will hand over the charge of Personal Assistant (Selection Grade) to Judge, High Court to Smt.Bibi Yoosaf K.Y., (SI.No.2), and will take charge as Private Secretary to Judge, High Court from Smt.Lalitha S., Private Secretary(H.G.) to Judge, High Court forthwith.

(2) Smt.Bibi Yoosaf K.Y. (PEN 714380), Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis under the rule read (3) above, vice Smt. Ampily N., promoted as Private Secretary to Judge as above. Smt.Bibi Yoosaf K.Y., will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt. Ampily N. (SI.No.1).

(By Order)


K.Haripal
Registrar General

(p.t.o.)

To

The persons concerned.
The Accountant General (A&E), Kerala, Thiruvananthapuram (3 copies)
The Private Secretary to the Chief Justice, High Court
The Assistant Registrar in charge of Chief Justice's Secretariat, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The G (Accounts- I, II & III) Sections, High Court
✓ The IT Section, High Court **(for publishing in the High Court website)**
The A3, A5, A6, A7 & A8 Seats, High Court
The Administrative Records Section, High Court
The File/Stock file.